

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 26896/2013

(Arising out of impugned final judgment and order dated 18/02/2013
in WP No. 412/2011 passed by the High Court Of U.p At Lucknow)

RAM RATTAN SINGH

Petitioner(s)

VERSUS

STATE OF U.P & ORS

Respondent(s)

(With prayer for interim relief and office report)

Date : 07/07/2014 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J. CHELAMESWAR
HON'BLE MR. JUSTICE A.K. SIKRI

For Petitioner(s)

Mr. Purushottam Sharma Tripathi ,Adv.

For Respondent(s)

Mr. C. D. Singh ,Adv.

UPON hearing the counsel the Court made the following
O R D E RList the matter on Friday, the 11th July,
2014.(DEEPAK MANSUKHANI)
COURT MASTER(INDU BALA KAPUR)
COURT MASTER

Signature Not Verified

Digitally signed by
Deepak Mansukhani
Date: 2014.07.08
17:26:27 IST
Reason: